

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N Imphal, dated 23rd January, 2016

No. HCM/A-73/2015-Estt/ In pursuance of this Registry's
Advertisement No. HCM/A-73/2015-Estt/15995-16000 dated, 18th December,
2015, for appointment of System Analyst and Computer Programmer, the
preliminary examination (Screening Test) is to be held on 30th January, 2016
(Saturday) at MPSC Examination Hall from 10:00 am to 12:00 noon

Candidates are advised to report to the exam centre 30 minutes before the
scheduled time.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Imphal, the 23rd January, 2016

Endt: No. HCM/A-73/2015-Estt/ 17600-13

Copy to:

1. The Registrar (Vigilance), High Court of Manipur
2. The Registrar (Admn./PM&P), High Court of Manipur
3. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur
- He is requested to upload the above notification in the official website of this Registrar
4. The Deputy Registrar (Judl.)/(Admn.)(Accounts / Planning), High Court of Manipur
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur
6. The Assistant Registrar – III/ Sr. Grade Stenographer.
7. The Lib-cum-Research Officer, High Court of Manipur
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
10. The P.S to Registrar General, High Court of Manipur.
11. All Supdt./Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur
12. All Court Masters, High Court of Manipur
13. Notice Board / Guard File/ Order Book
14. Concerned file.


REGISTRAR
HIGH COURT OF MANIPUR

THE HIGH COURT OF MANIPUR AT IMPHAL

O R D E R

Imphal, dated 23rd January, 2016

No. HCM/A-73/2015-Estt/ The Officials whose names are appended below are hereby detailed for duty in connection with the conduct for Preliminary Examination (Screening Test) for the posts of "**System Analyst and Computer Programmer**" to be held on 30th January, 2016 from 10:00 am to 12:00 noon at MPSC Examination Hall, Imphal. They are, therefore, informed to be present at the Registry at 9:00 am without fail.

Sl. No.	Name and Designation	Duty Detailed
1.	Shri N. Rojit Singh, Registrar (Admn./PM&P)	Controller Of Examination
2.	Shri Th. Nirpan (Court Manager)	As Assistant
3.	Shri L Kirankumar Singh, (Sr. A.A)	As Assistant
4.	Shri Sh. Kanankumar Singh, (Sr. A.A)	As Assistant
5.	Shri N. Ranabir Singh, (Driver)	As Runner
6.	Shri L. Puru Singh, (Driver)	As Runner
7.	Shri Piangsanglun (Farash)	As Runner

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Imphal, the 23rd January, 2016

Endt: No. HCM/A-73/2015-Estt/ 14615-29

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23/1/2016
REGISTRAR
HIGH COURT OF MANIPUR
